

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,  
ORDER SHEET**

COURT NO. : 115/07/2019C.P./260/25/2016

O.A./260/299/1999S BEHERA

-V/S-

S K SINHA ITEM NO:31 FOR APPLICANTS(S) Adv. :Mr. D. K. Panda

FOR RESPONDENTS(S) Adv.:Mr. D. K. Mallick

Notes of The Registry	Order of The Tribunal		
	<p>Ld. Counsel for the respondents submitted that the respondents have complied the order passed by this Tribunal. Ld. counsel for the applicant has also agreed.</p> <p>Accordingly, the C.P. is dropped and notices are discharged.</p> <table border="1"><tr><td>( SWARUP KUMAR MISHRA) MEMBER (J)</td><td>( GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p>pms</p>	( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)
( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)		